

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.511/2002

Friday this the 19th day of July, 2002

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

M.K.Sayed Abdulla Koya,
aged 58 years, S/o Sayed Koya K.P.V.
Block Development Officer,
Sub Divisional Officer,
Lakshadweep.
(Now on deputation as Manager,
General Administration and
Coordination, Lakshadweep Development
Corporation, Kochi .

...Applicant

(By Advocate Mr.P.V.Mohanan)

V.

1. The Secretary to Government of India,
Ministry of Home Affairs,
New Delhi.
2. The Administrator,
Union Territory of Lakshadweep,
Kavarathi.

..Respondents

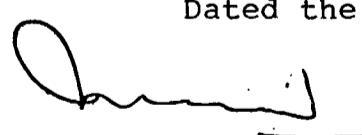
(By Advocate Mr.C.B. Sreekumar, ACGSC-For R-1)

The application having been heard on 19.7.2002, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
After making submission for quite some time,
learned counsel of the applicant seeks permission to
withdraw this application. Permission is granted and the
application is dismissed as withdrawn. No costs.

Dated the 19th day of July, 2002



T.N.T. NAYAR
ADMINISTRATIVE MEMBER

(s)



A.V. HARIDASAN
VICE CHAIRMAN